NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 205/15	TP 26/17	Hearing	433(e)	Planet Apparels Vs Saha Tattva Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Notice issued to the petitioner and returned unserved with an endorsement no such address in the said address and also no representation for petitioner as well as for respondents. This matter is listed several times none appeared for both sides. There is no purpose will be served if it is urgent to next date of service. It is dismissed.

Member(J)

Member(T)